

pipelines in difficult terrains. The other objectives inter-alia are operations in hilly terrains, tourist charters, passenger transport from airports to central points in cities and relief operations during national calamities.

(c) and (d)- A Committee has been constituted by Government to formulate a detailed project report. The Committee has been asked to submit its report by 15th March, 1958.

Assistance from Delhi Mountaineering Association for Celebration of International Youth Year

10. SHRI ANANT PRASAD SETHI :

SHRI ANIL BASU : Will the MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state :

(a) whether his Ministry plans to organise activities during the year as part of celebrations of International Youth Year and inviting youth participation from India and abroad ;

(b) whether trekking programmes in Sikkim are also included in the plan of Government ; and

(c) if so, whether his Ministry has sought the assistance of guides from the Delhi Mountaineering Association ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) A proposal for organising one national Youth festival and 4 regional youth festivals is being considered by the Department. These will be organised in collaboration with the State/UT Governments and youths from all over the country will be invited to participate in the above festivals.

(b) and (c) Government of Sikkim has organised trekking on two routes

during March/April and May/June, 1985. The Department of Tourism is assisting them in publicising these treks in India and abroad. No assistance is being sought by the Government of Sikkim from the Delhi Mountaineering Association as they have their own well trained guides who are more familiar with that region.

Plans For Jail Reforms

11. SHRI PIYUSH TIRKI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to chalk out plans for jail reforms in the country ;

(b) if so, by what time;

(c) whether it includes setting up of high level jail reforms Committee or a Parliamentary Committee for the purpose;

(d) if so, by what time; and

(e) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (e). As the question of effecting improvements in prison administration had been engaging the attention of the Government, the All India Committee on Jail Reforms was set up in July, 1980 under the Chairmanship of Mr. Justice A.N. Mulla (Retired) to enquire into the matter and make necessary recommendations. The Committee submitted its report in March, 1983. After studying the report, a scheme of Central Assistance for the Modernisation of Prison Administration with special reference to women and young offenders has been prepared in the context of the Seventh Five Year Plan and is under the scrutiny of the Planning Commission.